

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF GUJARAT TO BE
HELD FROM 08.10.2018 TO 05.11.2018 AT AHMEDABAD**

Date : 05th Nov 2018 (Monday)
(Sr. No. 4886-till last)
Time : 2:00 P.M.

VENUE

**Income Tax Appellate Tribunal, (ITAT)
3rd & 4th Floor, Abhinav Arcade,
Near Bank of Baroda,
Opp. Municipal School Ellis bridge,
Ahmedabad-380006**

DATE SCHEDULE FOR GUJARAT

I. DOCUMENTS TO BE PRODUCED IN ORIGINAL AND ITS ATTESTED PHOTOCOPIES

1. Two passport size photograph
2. Matriculation or other equivalent certificate (for verification of date of birth).
3. Graduation Degree
4. L.L.B. Degree
5. Certificate of enrolment as advocate of the concerned Bar Council.
6. SC/ST/OBC Certificate issued by an officer not below the rank of Tehsildar.
7. Affidavit duly attested by 1st Class Magistrate/Judicial Magistrate at the time interview, deposing the following points, otherwise, your case will not be considered further:-
 - i) you are neither a Notary already appointed by any State Government nor your application for appointment as notary is pending with the concerned State Government;
 - ii) you have to state the number of Courts and the number of Notaries already appointed by the Central Government as well as the State Government in the desired area of practice;
 - iii) no criminal case/Disciplinary Proceedings are pending or initiated against you by any Court of Law or by Bar Council concerned as on date;
 - iv) you are not an undischarged insolvent; and
 - v) you have not been convicted by any Court of Law for an offence involving moral turpitude.
8. Any other document mentioned in the application.

II. DATE, TIME AND PLACE OF INTERVIEW

Applicants are requested to present before the Interview Board strictly on the date & time given below failing which, in any case, they will not be allowed to appear otherwise.

BY SPEED POST

Sr.No. 4886

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Pallavi Vishnubhai Patel, **Advocate**
Sh. Chirag Y Shah
3 Padmagiri Appartment Nr Deshna Appartment
Mirambica Road Naranpura Ahmedabad
Gujarat-380013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4887

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ms.Heena Ganpatbhai Patel, **Advocate**
Sh. Ganpatbhai Dahyabhai Patel
At Post Kumbhariya Gundi Street Tal Choryasi
Distrist Surat Gujarat-395010

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4888

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patel Vimalaben Punjirambhai, **Advocate**
Sh. Patel Punjirambhai Amtharam
A/205 Sahaj Hights Radhanpur Road
Mahesana, Mahesana, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4889

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Prajapati Poojaben Laljibhai, **Advocate**
Sh. Laljibhai
A/1/53 Madhuvrund Society Row House Nr Jain
Temple Ghatlodiya,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4890

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Shloka Bhishmak Pandit, **Advocate**
Sh. Atulshukla
7 Krishna Corner Society Nr Rameshwar Society
Anandwadi Road Isanpur
Ahmedabad,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4891

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Komal Umeshkumar Patel, **Advocate**
Sh. Umeshkumar Patel
86 Dholi Khadki Ode Gam Ta Daskroi
Ahmedabad,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4892

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patel Bindu Rameshchandra, **Advocate**
Sh. Rameshchandra L Patel
14 Anand Tenament Opp Smurti Mandi
Ghodasar Ahmedabad,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4893

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Meghabahen Prashant Shah, **Advocate**
Sh. Gopaldas Jethalal Parikh
110 Vraj Complex Near Parivar Char Rasta
Waghodia Road Vadodara, Vadodara, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4894

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Bela Ishvarbhai Joshi, **Advocate**
Sh. Ishvarbhai
33 Jaybhavani Society Malav Talav Near Rajvadu
Hotel Jivraj Park Vejalpur, Ahmadabad, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4895

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Kajalben Chetanbhai Sutaria, **Advocate**
Sh. Madhubhai Limbabbhai Lathiya
225. Suvidha Raw House. Aakar Club Road.
Simada Gam, Surat, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4896

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Archana Jadavbhai Dekavadia, **Advocate**
Sh. Jadavbhai Bhavanbhai Dekavadia
Keshavdeep Govardhan Society Street No2 Amin
Marg Rajkot,Rajkot,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4897

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Trivedi Hetalbahen Mukeshbhai, **Advocate**
Sh. Mukeshbhai
679 At Post Navi Vadi Ta Shehra,Panch
Mahals,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4898

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Patel Binalbahen Vinodbhai, **Advocate**
Sh. Vinodbhai Patel
At.Naz Nr Jetalpur Ta.Dascroi
,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4899

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Nikita Yogeshbhai Thakkar, **Advocate**
Sh. Yogesh H. Thakkar
83 Jalaram Krupa Ekta Nagar Court Road
Rapar, Kachchh, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4900

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Ranjan Parimal Nada, **Advocate**
Sh. Chimambhai Vallabhnbhai Savaliya
C.O. Dr. N.J. Nada. Eru Char Rasta Road. Opp.
Gayatri Nagar. Vijalpor Road.
Navsari, Navsari, Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4901

Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 28th Sep, 2018

To

Sh./Ms. Damini Harindrakumar Thaker, **Advocate**
Sh. Harindrakumar Chimanlal Thaker
B.203 Rajaratna Flats K.K. Nagar,, Nr Sarvodaya
School Ranna Park,Ahmadabad,Gujarat

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY